

### **Rozgar Guarantee Scheme**

†662. SHRI PYARELAL KHANDELWAL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the 'Rozgar Guarantee Scheme' is hanging in uncertainty due to differences between the Centre and State Governments;

(b) if not, the State-wise details of the funds allocated to State Government for the said ambitious scheme for its implementation; and

(c) the details of efforts being made by Government for implementation of the said scheme?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL): (a) to (c) the proposal to enact a Central Legislation for the National Rural Employment Guarantee Act, which aims to enhance livelihood security to poor households in rural areas by providing atleast 100 days of guaranteed wage employment to every poor household whose adult members volunteer to do unskilled manual labour, is under consideration of the Government.

### **Per Capita Income in Rural areas**

†663. SHRI RAJ MOHINDER SINGH MAJITHA:  
SHRI RAM JETHMALANI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that per capita annual income in rural areas has been assessed at rupees 12,000;

(b) if not, the facts in this regard:

(c) the details of the States in the country where per capita income has been found to be more in comparison to average rural citizen's income; and

(d) the States where income is less than the average income and names of the States where income is maximum and lowest in rural area?

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†Original notice of the Question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF 'RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL): (a) and (b) The available statistics on National Income, as estimated by the Central Statistical Organisation, provide information in respect of per capita Net Domestic Product (NDP) separately for rural and urban areas at current prices at three points of time namely, for the years 1970-71, 1980-81 and 1993-94. The annual per capita NDP in rural areas at national level has been estimated as Rs. 5783 in the year 1993-94.

(c) and (d) The Directorates of Economics & Statistics of the State Government are responsible for compiling the estimates of State Income/ Per Capita Income and Central Statistical Organisation being a central agency maintains the database. The States do not supply this information separately for the rural areas. Hence, no comparison can be made of the State-level rural income with reference to average rural citizen's income.

#### **Revision of PMGSY Guidelines**

664. SHRIMATI N.P. DURGA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the guidelines for PM Gram Sadak Yojana have been revised;

(b) if so, the details thereof; and

(c) the reasons for revising the guidelines?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL): (a) to (c) As a result of close interaction with States including various Reviews at official and Minister level, it was felt necessary from time to time to further clarify some issues in the Guidelines of 7th January, 2003. The various clarifications so issued have been consolidated and the consolidated Guidelines have been circulated to States on 1st November 2004. The main changes in comparison to the earlier guidelines on 7th January 2003 are given in the Statement.